

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.214 - **CP(IB)/25(AHM)2023**

**With**

ITEM No.215 - IA/238(AHM)2023

ITEM No.216 - IA/713(AHM)2023 in IA/238(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Shrinath Ji Spintex Private Limited

.....Applicant

V/s

Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private Limited

(Personal Guarantors )

.....Respondent

**Order delivered on: 21/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Tirth Nayak, Adv.

For SBI : Ms. M A Gogia, Adv.

RP : Present

**ORDER**

**CP(IB)/25(AHM)2023, IA/238(AHM)2023 & IA/713(AHM)2023 in IA/238(AHM)2023**

Report is not served upon Corporate Debtor. Resolution Professional is directed to serve copy of report upon Corporate Debtor.

List for further consideration on 04.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**